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भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 06/11/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2545341/02	Opp. No. AMD- 937855	M/S. MEHTA LEGAL / HEUBACH COLOUR PRIVATE LIMITED V/s M/S. QUEST IP / ASIAN PAINTS LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
02	2545342/02	Opp. No. AMD- 937856	M/S. MEHTA LEGAL / HEUBACH COLOUR PRIVATE LIMITED V/s M/S. QUEST IP / ASIAN PAINTS LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
03	1950155/35	Opp. No. AMD- 879884	M/S. Y. J. TRIVEDI & CO. / INTERACTIVE MANPOWER SOLUTIONS PVT. LTD. V/s M/S. SUBRAMANIAM & ASSOCIATES	Venkatesan Rajamani, Asst. Registrar Main Matter + TM-M
04	4623690/19	Opp. No. AMD- 1089220	M/S. RAJEEV JAIN / INDRA SHUKLA V/s M/S. W. S. KANE & CO. / PRISM JOHNSON LIMITED	Venkatesan Rajamani, Asst. Registrar Rule 45

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2597540/ 30	Opp. No. AMD- 878193	M/S. D. C. DANI & ASSOCIATES / HASMUKHBHAI GALBAJI PRAJAPATI V/s M/S. DELHI REGISTRATION SERVICES / M/S KRBL LTD.	Abirama Sundara Vali M., Assistant Registrar Main Matter
06	2692334/ 32	Opp. No. AMD- 911633	M/S. BHANSALI & ASSOCIATES / NEN SINGH KHEM SINGH V/s M/S. ANAND AND ANAND.	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	2611554/ 43	Opp. No. AMD- 903074	M/S. K.C. PATEL & CO. / MUKESHBHAI KAMLESHBHAI JAIN V/s M/S. NIKUNJ V. JOSHI, ADVOCATE / UDESINGH CHENSINGH RAJPUT	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	2611555/ 43	Opp. No. AMD- 903073	M/S. K.C. PATEL & CO. / AMIT KAMLESHBHAI JAIN V/s M/S. NIKUNJ V. JOSHI, ADVOCATE / UDESINGH CHENSINGH RAJPUT	Abirama Sundara Vali M., Assistant Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2609068/ 20	Opp. No. AMD- 887489	M/S. T.C.PATEL & CO. / RAMESHBHAI A. ZALARIA V/s M/S. REMFRY & SAGAR	Abirama Sundara Vali M., Assistant Registrar Main Matter
02	2607640/ 29	Opp. No. AMD- 961402	M/S. DELHI REGISTRATION SERVICE. / VIJAY SOLVEX LIMITED V/s M/S. BHANSALI & ASSOCIATES / M/S. VIJAY INDUSTRIES	Abirama Sundara Vali M., Assistant Registrar Main Matter
03	2607641/ 29	Opp. No. AMD- 961401	M/S. DELHI REGISTRATION SERVICE. / VIJAY SOLVEX LIMITED V/s M/S. BHANSALI & ASSOCIATES / M/S. VIJAY INDUSTRIES	Abirama Sundara Vali M., Assistant Registrar Main Matter
04	2607642/ 29	Opp. No. AMD- 961403	M/S. DELHI REGISTRATION SERVICE. / VIJAY SOLVEX LIMITED V/s	Abirama Sundara Vali M., Assistant Registrar

			M/S. BHANSALI & ASSOCIATES / M/S. VIJAY INDUSTRIES	Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4636875/30	Opp. No. AMD- 1089610	M/S. ROHIT JAIN, ADVOCATE / MR. VIKAS DIDWANIA S/O SHREE OMPRAKASH V/s M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LIMITED	Venkatesan Rajamani, Asst. Registrar Rule 45
06	2607433/35	Opp. No. AMD- 906456	M/S. H K ACHARYA AND COMPANY / THAKKAR SATISH MOTILAL V/s M/S. Y. J. TRIVEDI & CO. / PRAYOSHA FOOD SERVICES PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
07	2601383/35	Opp. No. AMD- 932049	M/S. PRATEEK KASLIWAL / M/S. ZARI SILK (INDIA) PVT. LTD V/s M/S. D.P. AHUJA & CO	Venkatesan Rajamani, Asst. Registrar Main Matter
08	2607439/05	Opp. No. AMD- 905897	M/S. K.C. PATEL & CO. / STARTOS HEALTHCARE PVT. LTD. V/s M/S. V. RAVI, ADVOCATE. / MICRO LABS LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2607432/ 32	Opp. No. AMD- 906455	M/S. H K ACHARYA AND COMPANY / THAKKAR SATISH MOTILAL V/s M/S. Y. J. TRIVEDI & CO. / PRAYOSHA FOOD SERVICES PVT. LTD.	Abirama Sundara Vali M., Assistant Registrar Main Matter
02	2601381/ 24	Opp. No. AMD- 942198	M/S. PRATEEK KASLIWAL / M/S. ZARI SILK (INDIA) PVT. LTD V/s M/S. D.P. AHUJA & CO.	Venkatesan Rajamani, Asst. Registrar Main Matter
03	2607639/ 29	Opp. No. AMD- 961404	M/S. DELHI REGISTRATION SERVICE. / VIJAY SOLVEX LIMITED V/s M/S. BHANSALI & ASSOCIATES / M/S. VIJAY INDUSTRIES	Venkatesan Rajamani, Asst. Registrar Main Matter
04	2611713/ 29	Opp. No. AMD- 935900	M/S. DELHI REGISTRATION SERVICE. / BABULAL RAMNIWAS DATA	Abirama Sundara Vali

			V/s M/S. BHANSALI & ASSOCIATES / M/S. VIJAY INDUSTRIES	M., Assistant Registrar Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2601912/25	Opp. No. AMD- 896704	M/S. K.C. PATEL & CO. / RIZWAN LIYAKATALI NARSINH V/s M/S. DEPENNING & DEPENNING / CG POWER AND INDUSTRIAL SOLUTIONS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
06	2609122/05	Opp. No. AMD- 878561	M/S. MIRABILIA SCIENCES PVT. LTD. V/s M/S. V.A. ASSOCIATES. / LUPIN LIMITED	Venkatesan Rajamani, Asst. Registrar Rule 46(2)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2692347/ 05	Opp. No. AMD- 905895	M/S. TRADESAFE / CADILA PHARMACEUTICALS LTD. V/s M/S. V. RAVI, ADVOCATE. / MICRO LABS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
02	2692346/ 05	Opp. No. AMD- 905894	M/S. TRADESAFE / CADILA PHARMACEUTICALS LTD. V/s M/S. V. RAVI, ADVOCATE. / MICRO LABS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
03	2692348/ 05	Opp. No. AMD- 905896	M/S. TRADESAFE / CADILA PHARMACEUTICALS LTD. V/s M/S. V. RAVI, ADVOCATE. / MICRO LABS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter

04	2422999/ 05	Opp. No. AMD- 827955	M/S. TRADESAFE / CADILA PHARMACEUTICALS LTD. V/s M/S. V. RAVI, ADVOCATE. / MICRO LABS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3950524/ 07	Opp. No. AMD- 973765	M/S. RUDANI PRASHANT RAMESHBHAI V/s M/S. SINGH & SINGH LAW FIRM LLP	Venkatesan Rajamani, Asst. Registrar Main Matter
06	3950525/ 35	Opp. No. AMD- 973766	M/S. RUDANI PRASHANT RAMESHBHAI V/s M/S. SINGH & SINGH LAW FIRM LLP	Venkatesan Rajamani, Asst. Registrar Main Matter
07	3950526/ 37	Opp. No. AMD- 973767	M/S. RUDANI PRASHANT RAMESHBHAI V/s M/S. SINGH & SINGH LAW FIRM LLP	Venkatesan Rajamani, Asst. Registrar Main Matter
08	4449885/ 01	Opp. No. AMD- 1096010	M/S. SANJAY K PANSURIYA / VERTICAL STAR LLP V/s M/S. RAMESH G. SABAD. / ARYAN LUBRICANTS PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Rule 46(2)